

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:4874

ANSWERED ON:24.04.2003

ACCIDENT RATE OF MIG-23

ASHOK NAMDEORAO MOHOL;CHANDRA NATH SINGH;NEDURUMALLI JANARDHANA REDDY;NVEDITA MANE;RAGHUNATH JHA;RAM JEEVAN SINGH;RAM VILAS PASWAN;RAMSHETH THAKUR;SADASHIVRAO DADOBA MANDLIK

Will the Minister of DEFENCE be pleased to state:

- (a) whether it is a fact that a Committee had found in 1990s that the accident rate of the MIG-23 per 10,000 hours of flying was the highest among the various types in the IAF fighter fleet;
- (b) whether the pilots are faced to fly ageing fighters;
- (c) if so, the reasons therefor and the action taken on the recommendation of the Committee;
- (d) whether there is enormous delay in induction of new and upgraded aircraft in the IAF combat fleet;
- (e) if so, the reasons therefor and steps taken by the government to induct AJTs;
- (f) whether there have been over 350 aircraft accidents in the IAF since 1990 with over 130 pilots losing their lives;
- (g) if so, the number of MIG-21, 23 and other MIG versions met with an accidents during the last three years till date;
- (h) the loss of life and property suffered in each case;
- (i) the outcome of the enquiry conducted in each case; and
- (j) the compensation paid in each case to the victim personnel and civilian?

Answer

MINISTER OF STATE FOR DEFENCE PRODUCTION & SUPPLIES (PROF. CHAMAN LAL GUPTA)

- (a) Yes, Sir.
- (b) Every aircraft is certified fully airworthy before flight is undertaken.
- (c) All recommendations of the Committee have been addressed and are under various stages of implementation.
- (d) Induction of new aircraft and upgrade of aircraft are carried out after technical evaluation and cost-benefit analysis to maintain combat worthiness.
- (e) Request for Proposal (RFPs) for AJT was issued on three occasions i.e. in 1986, 1992 and finally in 1999 to the two shortlisted vendors M/s. BAE for the HAWK aircraft and M/s. Dassault Aviation for the Alpha Jet Aircraft.No contract has been finalized as yet. Government is keen on early finalisation of the issue.
- (f) Since the financial year 1990-1991, there has been a total of 303 Category-I aircraft accidents.143 pilots were killed during this period.
- (g) The details of the number of accidents on MiG variants are annexed.
- (h) to (j): The information is being compiled and will be laid on the Table of the House.

ANNEXURE REFERRED IN THE REPLY GIVEN IN PART (g) OF LOK SABHA UNSTARRED QUESTION NO. 4874 FOR 24.

The details of the number of accidents on MiG variants are as follows:-

2000-2001 2001-2002 2002-2003 2003-2004 (Upto 17.4.2003)

MIG-23 02 04 01 01
MIG-25 01
MIG-27 03 02
MIG-29 01 01